

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DA No.216/98

Wednesday, the 11th day of February 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

C. Joseph
Extra Departmental Delivery Agent
Poovar P.O.
R/o Poomkavila Veedu, Kulathoor
Uchakada P.O. Neyyattinkara. ...Applicant.

(By advocate Mr Thomas Mathew)

Versus

1. Sub Divisional Inspector of Post Offices, Neyyattinkara Sub Division, Neyyattinkara.
2. Chief Postmaster General Kerala Circle, Trivandrum
3. Union of India, represented by its Secretary, Department of Posts, New Delhi.

...Respondents.

(By advocate Mr T.P.M. Ibrahim Khan, SCGSC)

The application having been heard on 11.2.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who is provisionally working as Extra Departmental Delivery Agent at Poovar Post Office in Neyyattinkara Postal Sub Division, has filed this application for a direction to the respondents to consider his candidature also for regular appointment for which selection is proposed to be made during the third week of February 1998.

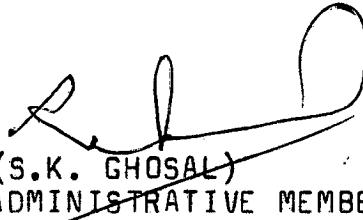
2. When the application came up for hearing today, learned counsel for the respondents states that the candidature of the applicant would also be considered when they make regular selection.

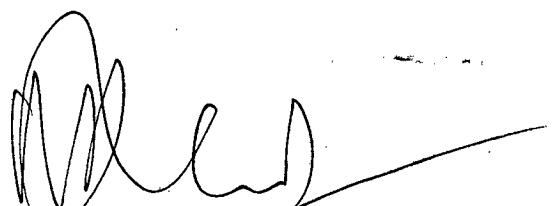
3. In view of what is stated by the learned counsel for the respondents, this application is disposed off

directing the respondents to make regular selection and appointment to the post of Extra Departmental Delivery Agent at Poovar Post Office in Neyyattinkara Postal Sub Division, only after considering the candidature of the applicant also.

No order as to costs.

Dated 11th February 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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